

Annexure – 'L'

**FORMAT OF DECLARATION OF ASSETS OF HON'BLE MS. JUSTICE KIRTI SINGH
AND DEPENDENTS AS ON 31.10.2024**

Sr. No.	Properties held individually or jointly	Description and Location	Remarks
IMMOVABLE PROPERTY			
1.	Self	Owner of Flat No.V-307, MDC, Army Flats, Sector 4 Panchkula Plot measuring 200 Sq.Yards in Aerotropolis-C, SAS Nagar Mohali	Gifted by father in the year 2011 and presently given on rent. Received by transfer from father on 23.04.2024
2.	Dependent Daughters	NIL	
MOTOR VEHICLES			
3.	Self	Kia Seltos	Given by father in the name of his company
4.	Dependent daughters	Kia Sonet	Given by father
ORNAMENTS AND OTHER VALUABLE			
5.	Self	Approximately 1200 gms of gold in the form of jewellery with semi precious stones/ diamond Silver: 5 kg (utensils and worship things etc.)	Received as <i>Istridhan</i> and purchased from time to time
6.	Dependent Daughters	Elder daughter: Gold jewellery with semi precious stones : 600 gms (approx.) Younger daughter: Gold jewellery with semi precious stones : 400 gms (approx.)	Given as gifts by grand parents Given as gifts by grand parents
BANK DEPOSITS, FIXED DEPOSITS, SHARES, P.P.F, G.P.F. DEBENTURES, MUTUAL FUNDS ETC.			
7.	Self	Saving bank account in SBI, High Court Branch Saving bank account in SBI, Sector 23, Chandigarh Branch G.P.F.	Rs. 5,30,746/- Rs. 3,896/- Rs. 5,01,661/-

		PPF	Rs.31,30,353/-
		Mutual Funds : Amount invested	Rs.61,05,327/-
		Current Value	Rs.1,02,21823/-
8.	Dependent Daughters	Elder Daughter-	
		Saving Account in HDFC Panchkula	Rs. 2,25,000/-
		Saving Account in SBI High Court	Rs. 50,000/-
		Mutual Funds : Amount invested	Rs. 7,89,209/-
		Current Value	Rs. 11,65,345/-
		Younger Daughter-	
		Saving Account in HDFC Panchkula	Rs.2,84,000/-
		Saving Account in SBI High Court	Rs. 30,000/-
		Mutual Funds : Amount invested	Rs. 10,000/-
		Current Value	Rs. 10,106/-

Place: CHANDIGARH

Date: 31-10-2024

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(Hon'ble Judge)